NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No.62A/2017 With T.P. No.62/560(6)/NCLT/AHM/2017(New) IA No. 5344/2015 In C.P. No. 9/560(6)/NCLT/AHM/2015(Old) (Jabalpur Bench, Madhya Pradesh High Court)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

Name of the Company:

Praveen Kumar Bohra

V/s.

Registrar of Companies & Ors.

Section of the Companies Act:

HARMISIA IC. SIMAIM

Sections 560(6) of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

Advocate

2. NATASHA SUTARIA

ADV.

PETITIONER

Intervener AMME

Ntasha.

<u>ORDER</u>

Learned Advocate Ms. Natasha Sutaria present for Petitioner. None present for Respondent No. 2 and 3. Learned Advocate Mr. Harmish Shah present for Intervener.

At request of Learned Counsel for Intervener.

List the matter on 01.12.2017 as a last chance.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 26th day of October, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL